## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/(IB)/2017

NAME OF THE PETITIONER(S)

: SHABBIR ENTERPRISES

NAME OF THE RESPONDENT(S)

: POWER GEAR LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

A. Abdul Rahman.

For M/s. Nathan And Asso.

Counsel for petitioner present and stated that the matter is settled with the party and in view of the settlement, it is submitted that the petitioner is withdrawing the petition. The same has been endorsed by the counsel on the petition. In the circumstances, the matter is dismissed as withdrawn.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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